COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 210 OF 2015

Dated: 13th December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Neyvelli Lignite Corporation Ltd.	**.....**	**Appellant(s)**
Vs		
Central Electricity Regulatory Commission & Ors.	**.....**	**Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. S. Vallinayagam for R-2

Mr. P.V. Dinesh for R-4

ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on ***18.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt